balanced fertilization and integrated use of chemical fertilizers alongwith the organics and bio-fertilizers is always emphasised. In acidic soils liming is needed to neutralize acidity and achieve the potential of balanced fertilization.

At the same time, there is no evidence to show that use of insecticides at the recommended lower doses can harm the soil fertility. If the insecticides are used as per the Integrated Pest Management Methodology, they do not bring in harmful effects into food products. That is why Integrated Pest Management (IPM) is widely propagated by Government of India.

However, imbalanced use of these inputs may cause some harmful effects

[English]

Plantation Programme in Madhya Pradesh

4005. SHRI NAND KUMAR SAI. Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) the details of various plantation programmes being implemented in Madhya Pradesh;
- (b) the number of plants planted during each of the last three years; and
 - (c) the number of plants survived out of them?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (CAPT. JAI NARAYAN PRASAD NISHAD): (a) Afforestation activities are carried out under plantation programmes/schemes of various Ministries/Departments of the Central and State Governments under 20 Point Programme. An indicative list of schemes/programmes of the Ministries/Departments of the central government is given in the enclosed statement.

(b) and (c) The afforestation activities under 20 Point Programme are carried out under two categories viz, (a) public land brought under afforestation, and (b) seedling distribution for planting on private land. The achievements of the State Government of Madhya Pradesh under these two categories during each of the last three years are as follows:

Areas in hectares Seedling in Lakhs

SI. No.	Year	Seedling distribution for (plantation on	Area (Public lands including forest lands)
		private lands)	
1.	1993-94	439.00	125187.19
2.	1994-95	438.12	135000.00
3.	1995-96*	294.60	55362.36

Information of work done for the period ending September, 1995.

Random sample checks indicate an average survival rate of seedlings planted under various programmes of approximately 57.5%

STATEMENT

Indicative list of plantation schemes/programmes of various Central Ministries/Departments

- 1 Department of Poverty Alleviation and Rural Employment
 - (i) Employment Assurance Scheme (EAS)
 - (ii) Jawahar Rozgar Yozna (JRY)
 - (iii) Drought Prone Area Programme
 - (iv) Desert Development Programme (DDP)
- 2. Department of Agriculture and Cooperation
 - (i) Integrated Watershed Management in the catchment of Flood Prone Rivers (FPR)
 - (ii) National Watershed Development Project for Rainfed Areas (NWDPRA)
- 3. Ministry of Environment andForests
 - (i) Integrated Afforestation and Eco-Development Projects Scheme
 - (ii) Fuelwood and Fodder Projects Scheme
 - (iii) Non-timber Forests Produce Scheme
 - (iv) Grants in Aid Scheme
- 4. Department of Wastelands Development
 - (i) Integrated Wastelands Development Projects Scheme
 - (ii) Grants-in-Aid Scheme

[Translation]

Late Running of Trains

4006 SHRI RAM TAHAL CHAUDHARY: Will the Minister of RAILWAYS be pleased to state

- (a) whether the train between Hatia and Patna is running late continuously for the last three years,
 - (b) if so, the reasons therefor, and
- (c) the steps taken by the Government to ensure running of the train on the scheduled time?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ): (a) and (b) No, Sir. However, the running of trains get affected at times due to reasons such as accidents, agitations, equipment failures, alarm chain pulling, miscreant activities, had weather etc.

(c) All efforts including intensive chasing and daily monitoring at different levels are being undertaken regularly. In addition, punctuality drives both at Inspectorial and Officers' level area also being launched.

[English]

Agricultural Production Plan

4007 SHRI MANORANJAN BHAKTA Will the Minister of AGRICULTURE be pleased to state:

- (a) whether the Government have prepared any comprehensive plan for the Andaman and Nicobar Island to boost the agricultural production;
 - (b) if so, the details thereof;
- (c) whether the Budgetary allocation for Agriculture Sector in Andaman and Nicobar could not be spent during the previous year.

- (d) if so, the reasons therefor;
- (e) whether the unspent amount had been surrendered or diverted to any other sector(s); and
 - (f) if so, the details thereof?

THE MINISTER OF AGRICULTURE (EXCLUDING THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING) (SHRI CHATURANAN MISHRA): (a) and (b). No comprehensive plan for boosting the agricultural production has been prepared in respect of Andaman and Nicobar Islands

(c) to (f) Amount released to Andaman and Nicobar Islands during 1995-96 and amount utilised in respect of various Centrally Sponsored Schemes is given in the statement attached. As per existing rules, unutilised amount in respect of a Union Territory without legislature, results in savings for Central Government and the unutilised amount, if any, is not available for utilisation in the following year.

STATEMENT Amount Released/Utilised to Andaman & Nicobar Islands During 1995-96

Rs. in Lakhs)

S No.	Name of the Scheme	Amount Released	Amount Released
1	National Watershed Development Project in Rainfed Areas	150.00	32 13
2.	Strengthening of State Soil Survey Organisations	10.00	4.20
3	Development of Cashew Nut	1.70	1.58
4.	Development of Tropical Arid and Temperate Fruits	10.95	1.23
5	Development of Spices	15.00	5.21
6	Development of Vegetables Seeds	1.50	1.06
7.	Development of Betel Vine	1.55	1.42
8.	Strengthening of Extension Training in the country	35.00	17.56
9.	National Pulses Development Project	1.00	0.70
10	Setting up of Bio-Control Laboratories	20.00	Nil
11	Scheme on Agricultural Census and Input Survey	3.20	2.58
12	Integrated Brackish Water Fish Farm Development	5.00	Nil
13	Welfare of Fishermen	0.34	Nil
	Total:	255.24	67.47